

**GOVERNMENT OF INDIA  
TEXTILES  
LOK SABHA**

UNSTARRED QUESTION NO:3968  
ANSWERED ON:22.08.2003  
APPAREL PARKS  
BRIJLAL KHABRI;KOLUR BASAVANAGOUD

**Will the Minister of TEXTILES be pleased to state:**

- (a) the number of proposals relating to setting up of Apparel Parks in each State pending with the Government;
- (b) the present status of these proposals, State-wise; and
- (c) the time by which all these proposals are likely to be cleared ?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF TEXTILES (SHRI BASANAGOUDA R. PATIL (YATNAL))

(a) to (c) State Governments' Apparel Park Project Proposals, which conform to the guidelines of 'Apparel Park for Exports' Scheme are placed before the Project Approval Committee (PAC), set up under the guidelines of the scheme for sanctioning Apparel Parks projects. PAC meets from time to time to consider these proposals. So far, the Committee has considered twenty proposals and has accorded in-principle approval to the nine project proposals for setting up Apparel Parks at Tronica City & Kanpur (U.P.), Surat (Gujarat), Thiruvananthapuram (Kerala), Visakhapatnam (Andhra Pradesh), Ludhiana (Punjab), Bangalore (Karnataka) and Tirupur & Kanchipuram (Tamil Nadu). The PAC has also decided that the project proposals for setting up Apparel Parks at Bellary (Karnataka) and Kuppam (Andhra Pradesh) may be taken up for consideration at an appropriate stage later on after evaluating the success achieved in running of sanctioned Apparel Park Projects in the respective States at Bangalore and Vishakhapatnam. The Committee has also considered the nine project proposals for Apparel Parks at Indore, Jabalpur, Ghirongi (Madhya Pradesh), Kolkata or Howrah (West Bengal), Gannaur (Haryana), Solan (Himachal Pradesh) and Bhagalpur (Bihar), Kheda (Madhya Pradesh and Bhubaneshwar (Orissa), but did not agree to sanction the same, as they were not in conformity with the guidelines of the Scheme.